

PUNJAB VIDHAN SABHA SECRETARIAT

REVISED PROGRAMME OF THE BUSINESS TO BE TRANSACTED BY
THE SIXTEENTH PUNJAB VIDHAN SABHA DURING ITS
THIRD SESSION, 2022 FROM 28TH SEPTEMBER, 2022 TO 3RD
OCTOBER, 2022.

Wednesday, the 28 th September, 2022	Off-day
Thursday, the 29 th September, 2022 (2.00 P.M.)	Non-official Business
Friday, the 30 th September, 2022 (11.00 A.M.)	Legislative Business.
Saturday, the 1 st October, 2022 Sunday, the 2 nd October, 2022	} Holidays
Monday, the 3 rd October, 2022 (2.00 P.M.)	
	i) Motion under Rule 16 regarding adjournment of the House <u>sine-die</u> .
	ii) Discussion and Voting on Motion of Confidence.

Revised programme will follow, if any.

CHANDIGARH :
THE 27TH SEPTEMBER, 2022.

SURINDER PAL,
SECRETARY.

To


All Members of the Punjab Vidhan Sabha.

No. 71-LA-2022/ 15411, dated Chandigarh, the 27th September, 2022.

Copy forwarded for information to –

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2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
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16. the Director, Information and Public Relations, Punjab, Chandigarh;
17. the Incharge, United News of India, Building No. 6, First Floor, Sector 42, Attawa, Chandigarh-160036;
18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
19. all Press Correspondents stationed at Chandigarh.


SUPERINTENDENT,
for SECRETARY.